

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/2424 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the ^{tr} 7 April, 2022

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJHj/22/773 dtd. 06.04.2022 and
DJHj/22/774 dtd. 06.04.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 08.04.2022 till the morning of 11.04.2022** and **station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2022 till the morning of 18.04.2022**. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/2425/A, dated , 07-04-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)